

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 390 OF 2017 & IA NO. 566 OF 2017 &  
IA NOS. 725 & 1063 OF 2017**

**Dated: 26<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Punjab State Power Corporation Limited**

**.... Appellant(s)**

**Vs.**

**Patran Transmission Co. Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Manu Seshadri

Counsel for the Respondent(s) : Ms. Poonam Verma  
Ms. Radhika Seth  
Ms. Nishtha Kumar for R-1

Mr. Sethu Ramalingam for R-2

Ms. Ranjana Roy Gawai  
Mr. Rohan Gupta for R-20

Mr. Nikunj Dayal for R-24

Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **12.03.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**